




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/15	TP 152/17	Hearing	391 / 394	Sanmati Power Co. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. VIVEKANANDA for VGB Associates 9845 428653	For Petitioner	
2)	Prema Hatti	ROC	
3)	Narasimha Kumar, Asst. Secy.		

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for RD and ROC is present. Assistant from OL office is present. Counsel for petitioner reported that he had already filed a petition along with affidavit for modification of the Scheme in pursuance of the objections raised by the ROC. Registry to put up note and further petitioner is directed to file accounting treatment statement issued by the Auditor and also the latest balance sheet.

List it on 11.07.2017.


MEMBER (J)


MEMBER (T)